




**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Assignment of additional charge.

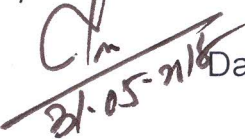
Order No: 120-LD(Estt) of 2018.  
Dated : 31 - 05 - 2018.

In the interest of administration, it is hereby ordered that Mr. Shaib Abas Malik, Junior Legal Assistant presently posted in the Transport Department shall lookafter the litigation work of office of Commissioner Food Safety, J&K in addition to his own duties till further orders.

By Order.

  
Special Secretary to Government.

NO: LD (Estt) 2003/50-II.  
Copy to the:-

  
Dated: 31 - 05 - 2018.

1. Secretary to Government, Transport Department.
2. Commissioner, Food Safety J&K.
3. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
4. Mr. Shaib Abas Malik, Junior Legal Assistant for compliance.
5. Order file.
6. Concerned file.